

[Shri T. T. Krishnamachari]

imparting a new turn to our tax structure towards greater efficiency and I hope greater equity. A heavy responsibility rests on us all at this juncture, and I have presented to the House an approach in terms of policies and of proposals which is to the best of my judgment appropriate to this responsibility. I hope when the time comes for someone to judge whether we rose to the occasion or not, we shall have to our credit a record worthy of this House and of the nation.

Sir, I beg to lay on the Table of the House the Budget proposals.

FINANCE (NO. 2) BILL,* 1957

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1957-58.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1957-58."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce **the Bill.

WEALTH TAX BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to provide for the levy of wealth-tax.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the levy of wealth-tax."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce** the Bill.

EXPENDITURE TAX BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to provide for the levy of a tax on expenditure.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the levy of a tax on expenditure."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.**

RAILWAY PASSENGER FARES BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to provide for the levy of a tax on railway fares.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the levy of a tax on railway fares."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.**

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**Introduced with the recommendations of the President.